



**Estate Department
Chennai**

Notice Inviting Tender:

Reserve Bank of India, Chennai invites Limited e-Tender (two parts) on short notice for the work – **‘Supply, Installation, Testing and Commissioning of split type air conditioners at various locations in MOP, RBI Chennai’**. The tendering process will be done only through the e-Tendering portal of MSTC Ltd. (<https://www.mstcecommerce.com/eprocn>). All interested bidders (**Empaneled for Supply, Installation, Testing and Commissioning of air conditioners and allied works in the range of ₹5 lakh to ₹10 lakh**) shall, register themselves with MSTC Ltd, through the above-mentioned website to participate in the tendering process.

The schedule of e-Tender is as follows:-

a. E-tender No.	RBI/Chennai Regional office/Estate/60/25-26/ET/870[SPILT AC-VARIOUS LOCATION-MOP]
b. Name of work	‘Supply, Installation, Testing and Commissioning of split type air conditioners at various locations in MOP, RBI Chennai’
c. Mode of Tender	e-Procurement System (Online Part I - Techno-Commercial Bid and Part II - Price Bid through https://www.mstcecommerce.com/eprocn Guidelines for e-tender has been provided in tender document
d. Estimated cost of the work	₹7.07 Lakh (inclusive of GST).
e. Date of NIT available to parties to download	January 20, 2026 onwards.
f. Pre-Bid Meeting	Offline at 11:00 Hrs. on January 27, 2026 (Venue: Reserve Bank of India, Estate Department, II Floor, Rajaji Salai, Fort Glacis, Chennai-600001).
g. Earnest Money Deposit	N.A. (Not Applicable)
h. Date of starting of e-Tender for submission of online Techno-Commercial Bid and price Bid at https://www.mstcecommerce.com/eprocn	11:00 Hrs. on January 29, 2026 onwards.
i. Date of closing of online e-tender for submission of Techno-Commercial Bid & Price Bid along with the PQ Documents	10:30 Hrs. on February 03, 2026
j. Date & time of opening of Tender	Part I (Techno-Commercial Bid) of the tender shall be opened at 11.00 Hrs. on February 03, 2026 . If no special conditions are put forth by the bidders, Part II (Price Bid) of the tender shall also be opened thereafter on the same day or else Part II (Price Bid) shall be opened on a subsequent date which shall be intimated to the bidders.

k. Transaction Fee	Payment of Transaction Fee as mentioned in the MSTC portal through MSTC payment gateway / NEFT / RTGS in favour of MSTC Limited.
I. Contact details of tender inviting authority personnel.	<ul style="list-style-type: none"> a) Shri. Rijesh R N (Assistant General Manager) 044 -25619922 / (rijeshrn@rbi.org.in) b) Shri. Nithin J Sebastian (AM-Electrical) 044-25619847 (nithinjsebastian@rbi.org.in) c) Smt. Anan E A Rahim (Asst. Manager) 044 - 25399200 / (eaananrahim@rbi.org.in)

2. For full details please refer Tender Document Techno-Commercial Bid (Part I) and Price-Bid (Part II). Further corrigendum / addendum if any, will be hosted on the Bank's website <https://www.rbi.org.in/> under the link 'Tender's and <https://www.mstcecommerce.com/eprocn>. The Bank is not bound to accept the lowest tender and reserves the right to accept either full or in part of any tender. The Bank also reserves the right to reject any one or all of the tenders without assigning any reason, thereof.

Note: This notice is being published for information only and is not an open invitation to quote in this limited tender. Participation in this tender is by invitation only and is limited to the selected Procuring Entity's enlisted contractors. Unsolicited offers are liable to be ignored. However, contractors who desire to participate in such tenders in future may apply for enlistment with RBI as per procedure.

**The Regional Director
Reserve Bank of India
Chennai**